

CODING SHEET

IN THE HIGH COURT OF ORISSA: CUTTACK
CHAPTER-VI, RULE - 28
REVIEW PETITION ARISING OUT OF APPEAL
(To be filled by the Registry)

Case Type _____ No. _____ of _____ Date of Registration _____

D. No. _____ Date of Presentation _____

(To be filled by the Counsel for Petitioner in black ink)

Case Type _____

Petitioner (s) _____

Home District _____ Sex (M /F) _____ Age _____

O.P. (s) _____

Counsel for Petitioner _____

with State Bar Council Enrolment No., E.Mail Id / Phone No./ Mobile No. if any _____

Counsel for O.P. _____

with State Bar Council Enrolment No., E.Mail Id / Phone / Mobile No. if any _____

Subject Matter / Act _____

Valuation of Appeal Rs. _____ Court Fee Paid _____

Order sought to be reviewed

Case Type _____ No _____ Year _____

Date of Judgment _____ By _____

Passing Officer _____

Signature and full name of the Party /
Advocate for Petitioner / Petitioners

(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)

Nature of Disposal _____ By _____

Date of Disposal _____

Court Master / P.A.